

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23-03-2021 AT 10.30 A.M THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : IBA/374/2020  
NAME OF THE PETITIONER : Mayura's Industrial Services  
NAME OF THE RESPONDENTS : Prodeb Brewery Technology Belgium Pvt Ltd  
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

**ORDER**

Counsel for the Applicant is represented by Ld. Counsel Mr. Ramasamy Meyyappan.

By order dated 05.01.2021, the Counsel for the Applicant sought time as last opportunity to satisfy this Adjudicating Authority on the question of limitation. When the matter came up for hearing on 10.02.2021, again, the Counsel on record sought time to file additional documents to satisfy this Tribunal on the question of limitation. When the matter was taken up for hearing today, the counsel representing the Applicant states that due to personal inconvenience, Counsel on record is unable to be present today.

At request, matter is adjourned to **19.04.2021** for hearing and disposal.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)

vs